GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1981 ANSWERED ON:07.03.2000 OFFICIALS OF DELHI POLICE RAOSAHEB PATIL DANVE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the C.B.I. has raided the premises of a high officials of Delhi Police recently;
- (b) if so, the details of the disproportionate assets recovered as a result thereof; and
- (c) the names of Delhi Police Officials identified by the Central Vigilance Commission for corruption cases and the action taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

3. Charges dropped on completion of disciplinary proceedings

S.No. Name

- (a)&(b): Yes, Sir. However, the investigation of the case is at a preliminary stage only and the investigation agency is unable at present to assess whether the assets acqauired by the officer concerned are disproportionate to the known sources of his and his family's income.
- (c) The names of the police officials in whose case the Central Vigilance Commissionhave recommended disciplinary action/prosecution are indicated in the attached statement. Whereas the proceedings are at various stages of completion in respect of 7 of these officials, the action taken against the remaining 7 officials is as follows:

S.No. Action taken

1. Major penalty imposed

2. Charges dropped as the accused official expired

1. Major penalty imposed

1. Major penalty imposed

2. Charges dropped as the accused official expired

1. Major penalty imposed

2. Major penalty imposed

3. Major penalty imposed

4. Major penalty imposed

5. Major penalty imposed

6. Major penalty imposed

1. Major penalty imposed

1. Major penalty imposed

1. Major penalty imposed

1. Major penalty imposed

2. Major penalty imposed

3. Major penalty imposed

4. Major penalty imposed

5. Major penalty imposed

6. Major penalty imposed

1. Major penalty imposed

Statement referred to in reply to Part (c) of the Lok Sabha Unstarred Question No. 1981 to be answered on 07.03.2000.

Designation

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1.	Shri Atma Ram	Assistant Commissioner of Police (retd.)
2.	Shri M.L. Kararwal	Assistant Commissioner of Police
3.	Shri Surender Singh	S.H.O.
4.	Shri Kapoor Singh	S.H.O.
5. 6.	Shri Mahendra Singh Shri Satish Sharma	Sub-Inspector Sub-Inspector
7	Shri Ranveer Singh	Sub-Inspector

8. Shri Devender Kumar

Sub-Inspector

9.	Shri Surjeet Singh
10.	Shri Jaipal Singh
11.	Shri R.S. Khokar
12.	Shri Daleep Singh
13.	Shri Ujjawal Mishra
14.	Shri Satinder Nath

Asstt. Sub-Inspector
Asstt. Sub-Inspector
Addl. S.H.O.
Head-Constable
Deputy Commission of Police
Inspector